

**Impounding of Air India Airbus at Lagos Airport**

\*36. SHRI MULLAPPALLY RAMACHANDRAN :  
SHRI H.B. PATIL :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether an Air India Airbus was taken into custody by the Nigerian authorities at Lagos airport for allegedly carrying heroin; if so, the details thereof;

(b) the steps taken to secure the release of the impounded aircraft and its crew and the outcome thereof; and

(c) the financial loss suffered by Air India on this account ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER) : (a) Yes, Sir. One Air India Airbus A-310 aircraft (Flight No. AI-203) operating on the route Bombay-Nairobi-Lagos landed at Lagos on 25 August, 1987. After the passengers and all but three of the crew-members had disembarked, some unclaimed baggage was noticed on board. The crew-members pointed out these pieces of baggage to a Nigerian Customs Officials. The Customs Officials on checking claimed that these bags contained contraband drugs. Subsequently, all the crew-members and the aircraft were detained.

(b) A high-level government delegation went to Lagos. After negotiations, the aircraft and three crew-members in custody were released on 22nd October 1987.

(c) On account of impounding of aircraft for 58 days, Air India has suffered an estimated loss of revenue of Rs. 458.90 lakhs.

[Translation]

**Damage due to floods**

\*37. SHRI RAM SWAROOP RAM :  
SHRI H. N. NANJE GODWA :

Will the Minister of AGRICULTURE be pleased to state :

(a) the extent of damage caused due to floods in various parts of the country, State-wise;

(b) whether any Central Team visited these States;

(c) if so, the action taken by Union Government on the Central Team's recommendations; and

(d) the financial assistance made available to these States against their demand ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) State-wise information showing the extent of damages caused due to floods this year as reported by the States, is given in Statement-I below.

(b) Central Teams have visited these States.

(c) and (d) Central Government has approved ceilings of expenditure for flood relief for these States as given in statement-II below.

## Statement-I

## Damages due to floods during Monsoon period of 1987

(As on 30.10.1987—Provisional)

Sl. No. and State with total Number of districts	No. of distt. affec- ted	No. of villa- ges affec- ted	Area affec- ted in lakh ha.	Popula- tion affect- ed in lakhs	Damage to Crops Area in lakh Ha.	Value in Rs. lakh	Damage to Houses		Cattle lost (Nos.)	Human lives (Nos.)	Damage to public utilities	
							No. Value (in in Rs. 000) lakhs	Value in Rs. lakh			No. Value (in in Rs. 000) lakhs	(Rs. lakh.)
1	2	3	4	5	6	7	8	9	10	11	12	
1. Arunachal Pradesh (11)	11	NA	0.20	0.20	0.10	254	3.9	NA	128	—	1824	
2. Assam (16)	14	13031	26.77	99.00	5.96	10630	276.0	NA	70123	123	430	
3. Bihar (31)	30	23062	46.55	285.95	24.96	14903	968.0	7742	3727	1026	59406	
4. Himachal Pradesh (12)	1	NA	NA	NA	NA	NA	0.05	200	33	11	300	
5. Jammu & Kashmir (14)	*12	NA	5.14	1.62	5.14	11000	19.1	440	196	62	5856	
	@ 6	NA	1.37	NA	1.37	NA	—	—	—	—	—	
6. Sikkim (4)	4	NA	0.35	0.74	0.35	635	0.8	NA	518	23	974	
7. West Bengal (17)	12	9482	16.26	85.68	9.27	17007	736.1	NA	1021	82	12473	

1	2	3	4	5	6	7	8	9	10	11	12
8. Uttar Pradesh (57)	21	5975	5.99	38.46	3.21	NA	100.7	NA	990	163	—
9. Nagaland (7)	7	792	0.68	2.50	0.68	NA	NA	NA	NA	NA	682
Total :	118	52342	103.31	514.15	51.04	54429	2104.65	8382	76826	1543	81945

—\* Relates to hailstorm rains during May-June, 1987.

—@ October, 1987.

NA—Not available.

**Statement-II**

Details of Central assistance sought and approved for flood relief during monsoon period of 1987-88

(Rs. in crores)

S. No. Name of the State/U.T.	Amount approved for	
	1987-88	1988-89
	(For Vegetable Production)	
1. Assam	62.545	0.045
2. Arunachal Pradesh	6.86	0.03
3. Bihar	86.45	0.075
4. Jammu & Kashmir**	12.21	—
5. Nagland	1.90	—
6. Punjab*	1.48	—
7. Sikkim	4.225	0.015
8. Himachal Pradesh	0.93	—
9. West Bengal	67.75	0.026
10. Uttar Pradesh	@	
<b>Total</b>	<b>244.35</b>	<b>0.191</b>

\*Relates to damage due to hailstorm in Punjab, (April-May, 1987).

\*\*Relates to damages due to hailstorm & rains in Jammu & Kashmir (May-June, 1987).

@Request is being considered as per established norms.

**Recovery of EPF arrears from Jute Mills**

\*38. SHRI ANANDA PATHAK :  
SHRI BASUDEB ACHARIA :

Will the Minister of LABOUR be pleased to state :

(a) whether Union Government have any plan to recover the entire Provident Fund arrears to the tune of Rs. 63 crores from jute mills before extending any further financial help under the package deal for jute industry ;

(b) if so, the details thereof ; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE

MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) to (c) One of the important components of the Jute Special Development Fund relates to past payment of provident fund and ESI dues in respect of the jute mills which take up the modernisation programme. A sum of Rs. 16 crores has been specifically earmarked for this purpose. Besides this the arrears are proposed to be recovered from the defaulting mills in the normal course.

**Low-cost housing schemes by HUDCO**

\*39. SHRI P.M. SAYEED :  
SHRI V. SREENIVASA PRASAD :

Will the Minister of URBAN DEVELOPMENT be pleased to state :